

**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. FRONTLINE PRINTERS PRIVATE LIMITED**

|     |                                                                                      |                                                                                                                                                                                                                             |
|-----|--------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | NAME OF CORPORATE DEBTOR                                                             | Frontline Printers Private Limited                                                                                                                                                                                          |
| 2.  | DATE OF INCORPORATION OF CORPORATE DEBTOR                                            | 19/03/1974                                                                                                                                                                                                                  |
| 3.  | AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED                   | RoC – Chennai, TN.                                                                                                                                                                                                          |
| 4.  | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR    | U22211TN1974PTC006575                                                                                                                                                                                                       |
| 5.  | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR   | C-1, Rahaat Garden, Tennanthopu Street<br>Shakthi Nagar, Zameen Pallavaram,<br>Chennai 600 043                                                                                                                              |
| 6.  | DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS                                     | 30 <sup>th</sup> July 2018 (Being the date on which the Resolution Plan was approved by the Hon'ble NCLT)                                                                                                                   |
| 7.  | LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR                                    | 25 <sup>th</sup> April 2022 (Being the date of order in the application filed for liquidation)                                                                                                                              |
| 8.  | NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS THE LIQUIDATOR | T.V.Balasubramanian<br>Regn. No.IBBI/IPA-001/IP-P00198/2017-18/10388                                                                                                                                                        |
| 9.  | ADDRESS AND E-MAIL OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD                    | C/o PKF Sridhar & Santhanam LLP,<br>91-92, VII Floor, Dr.Radhakrishnan Road,<br>Mylapore, Chennai,Tamil Nadu, 600004<br>Ph: +91 44 2811 2985/86/87/88<br>e-mail: tvbalu@pkfindia.in                                         |
| 10. | ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR                 | C/o PKF Sridhar & Santhanam LLP,<br>91-92, VII Floor, Dr.Radhakrishnan Road,<br>Mylapore, Chennai,Tamil Nadu, 600004<br>Ph: +91 44 2811 2985/86/87/88<br>e-mail: <a href="mailto:tvbalu@pkfindia.in">tvbalu@pkfindia.in</a> |
| 11. | LAST DATE FOR SUBMISSION OF CLAIMS                                                   | 24 <sup>th</sup> May 2022                                                                                                                                                                                                   |

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the Frontline Printers Private Limited on 25<sup>th</sup> April 2022.

The stakeholders of Frontline Printers Private Limited are hereby called upon to submit their claims with proof, on or before 24<sup>th</sup> May 2022, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of the Liquidator: T V Balasubramanian

Date and Place: Chennai, 26<sup>th</sup> April 2022

